

MR. SPEAKER: This is not the proper forum. You can't have any overriding remedy than what is available to any citizen outside.

SHRI SHYAMNANDAN MISHRA: The Member has been denied the right.

SHRI VIKRAM MAHAJAN: No Member has the right to inspect something containing State secrets.

MR. SPEAKER: He went not as a Member. He went as a citizen.

SHRI VIKRAM MAHAJAN: He has no right to inspect the documents. This is more propoganda which is being carried on.

श्री सतपाल कपूर (पटियाला) : मापकी रूनिग के बाद बहस हो सकती है ?

MR. SPEAKER: Shri Panigrahi....

13 hrs.

STATUTORY RESOLUTION RE. CONTINUANCE OF PROCLAMATION IN RESPECT OF ORISSA—Contd.

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): Sir, the other day I was pleading with the hon. Minister.... (Interruptions) Sir, I hope this matter is over.

SHRI K. S. CHAVDA (Patan): There is a point of order.

MR. SPEAKER: That question has already been disposed of. I have given my ruling. The Member is there like any other citizen. If privilege is involved, it is involved if he has any rights other than a citizen, which is not the case. The Member has no right to go to any department and ask for any paper because he is a Member. (Interruptions).

MR. SPEAKER: It does not override the procedure which a citizen has to pass through, as a citizen.

SHRI H. M. PATEL (Dhandhuke): Sir, I rise on a point of order. (Interruptions)

MR. SPEAKER: Mr. Patel, I have already called the Member. Will you kind-

ly sit down? Is it the point of order over which I had called the Member? So far as the other matter is concerned, that is disposed of. (Interruptions)

श्री मधु लिमये (बांका) : मैंने जो प्वाइंट रोज किया है उसके ऊपर उनका प्वाइंट ग्राफ ग्रांडर है ।

MR. SPEAKER: I have disposed of it and I have given my ruling.

SHRI VASANT SATHE (Akola): Sir, rule 376(3) says....

MR. SPEAKER: I am not allowing. A point of order can be only with respect to the business before the House. That business was disposed of. I have given my ruling. And I have called Shri Panigrahi. If you have got any point of order regarding this, I shall listen to it.

SHRI CHINTAMANI PANIGRAHI: Mr. Speaker, the other day, I was submitting that the Government of India should plan for a total investment of Rs. 3000 crores from all sources in Orissa in the coming five years so that Orissa is lifted from the present backwardness.. (Interruptions)

13.05 hrs.

RE. REFUSAL BY HARYANA AUTHORITIES TO SHOW CERTAIN DOCUMENTS TO MEMBERS OF PARLIAMENT—Contd.

MR. SPEAKER: No interruption please. I have already disposed of it. Don't try to pull down the Chair. I cannot be cowed down by that. I have not allowed any Member except Shri Chintamani Panigrahi. And he is already on his legs. If you think that by interrupting and shouting like this you can do anything here, you are sadly mistaken. Please don't do it. It is unfair. I am not permitting anybody. I am only permitting Shri Panigrahi. (Interruptions)

I have called Shri Panigrahi, and he is already on his legs. The other Members are speaking without my permission. May I request all the other Members to sit

down, and let Shri Panigrahi speak? (*Interruptions*) That matter is already disposed of. If hon. Members want to raise a point of order, it can only be in respect of a matter before the House. Now, it is item No. 6 which is before the House. (*Interruptions*) I have already given my ruling on the point of order raised. That matter is already disposed of. I am sorry I cannot allow any point of order over a matter which is already disposed of. The matter before the House now is item No. 6 on the Order Paper. (*Interruptions*) May I request the hon. Members not to interrupt the proceedings, but to let Shri Panigrahi speak? (*Interruptions*) I am sorry, that matter is already disposed of. There is nothing left now. We have passed on to the next item. If they have some point of order regarding item No. 6 which is before us now, I have no objection. Item No. 6 is under discussion now, and we cannot go back to the previous item now. (*Interruptions*). I have given my ruling already. They are misusing the leniency of the Chair. I am sorry. (*Interruptions*) I did not allow or hold any privilege motion in order. It was conveyed to the Members. They just wanted to make a submission, and they have done so. Now, that matter is already over.

We have passed on to the next item and the member is already on his legs. (*Interruptions*).

MR. SPEAKER: Point of order on what subject?

SHRI SHYAMNANDAN MISHRA (Begusarai): 377 is also before the House.

MR. SPEAKER: That is disposed of. We have passed on to the next item. If you have any point of order regarding the item under discussion, that is a different matter.

SHRI SHYAMNANDAN MISHRA: This is also an item under discussion.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Why are you so touchy about it?

MR. SPEAKER: There is no question of being touchy.

SHRI A. K. M. ISHAQUE (Basirhat): This is a reflection upon the Chair.

MR. SPEAKER: I have to conduct the proceedings. I am sorry I cannot listen to Shri Jyotirmoy Bosu now (*Interruptions*). I have given the ruling.

श्री भद्रु लिमये (बंका) : अध्यक्ष महोदय, आप इनको दो मिनट सुन सकते थे।

अध्यक्ष महोदय : हम दूसरे आइंम पर जा चुके हैं।

श्री भद्रु लिमये : प्वाइन्ट ऑफ आर्डर सुनने में क्या तकलीफ है? यह पहले खड़े हो गये थे, लेकिन आरने उनको रिकगनाइज नहीं किया। श्री पाणिगृही के बोलने से पहले वह खड़े हो चुके थे।

MR. SPEAKER: After I have given my ruling on the subject and disposed of it, what is the point of order on?

SHRI VIKRAM MAHAJAN (Kangra): They are trying to coerce the House and hold it to ransom. We cannot tolerate it.

SHRI JYOTIRMOY BOSU: You should be co-operative.

MR. SPEAKER: There is no question of co-operation. I am already seeing the result of co-operation. I had allowed only Shri Jyotirmoy Bosu, and after listening to him, I gave my ruling. In spite of that, certain members got up and raised points of order. I heard them, gave my ruling and disposed of everything. Even then they got up.

SHRI SHYAMNANDAN MISHRA: You have given ruling only on one aspect of 377.

MR. SPEAKER: No, no. I am sorry (*Interruptions*).

श्री भद्रु लिमये : मासुत का नाम आने ही, ये लोग आघा घटा खराब कर देते हैं . . . (व्यवधान)

MR. SPEAKER: I am sorry. After all, I have to go according to certain rules (*Interruptions*)

आप की अपोजीशन इतनी छोटी होते हुए भी इस तरह से रूकावट डालते हैं तो मुझे